

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.116 of 2012

Dated: 25th November, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr.
Versus

... Appellant(s)

Punjab State Power
Corporation Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Mr. Shagun Jain

Counsel for the Respondent(s):

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo for R.1
Mr. Sakesh Kumar for R.2

ORDER

The learned counsel for the Appellant makes Rejoinder submissions on putting some queries. He seeks some time to get instructions from the client.

Post the matter for further hearing on **29.11.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs